

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 115  
Rst. A (IB) No. 01/JPR/2022  
CP No. (IB)- 215/9/JPR/2019  
Under Section 9 of IBC, 2016

**In the matter of:**

**Jindal Filaments Pvt. Ltd.**

**...Operational Creditor**

**Versus**

**Indus Gartex Pvt. Ltd.**

**...Corporate Debtor**

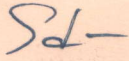
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Operational Creditor : Pinal Shukla, Proxy Counsel  
For the Corporate Debtor : None-appeared

**ORDER**

Heard Mr. Pinal Shukla, Proxy Counsel appearing on behalf of the Petitioner/ Operational Creditor submits that the main arguing counsel is not available today and seeks short adjournment. List the matter on 23.11.2022.

  
(Prasanta Kumar Mohanty)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

September 28, 2022  
VG